

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/117/2016  
**NAME OF THE PETITIONER(S)** : M/s Comfort Intech Limited & 3 others  
**NAME OF THE RESPONDENT(S)** : M/s Ravi Kumar Distilleries Limited & 12 others  
**UNDER SECTION** : 397/398, 235(2) and 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	KAMAL AGARWAL	CA-AR- Respondent	Kamal Agarwal
2	A.M. Smitharun	Counsel for Petitioner	Amitharun

**ORDER**

Counsel representing for both the sides present. Due to lack of time of the court, the arguments of the Petitioner could not get concluded. The matter is posted for conclusion of arguments of the Petitioner on 14.6.2017. Put up on 14/6/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)